

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:3834
ANSWERED ON:06.08.2014
WETLAND IN NCR
Chautala Shri Dushyant

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Green Tribunal has requested the Government to identify and assess the status of wetlands in National Capital Region and submit a plan for conservation and management of wetlands;
- (b) if so, the details thereof and the reactions of the Government thereon; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) In Application No. 83/2014 'Mahendra Pandey Vs Union of India & Ors.', the Hon'ble National Green Tribunal (NGT) issued directions on 29th April, 2014 for not releasing or storing any sewage or sludge in and around the water bodies of Dheerpur in Delhi. In its order dated 28th May, 2014 the Hon'ble NGT again directed the respondents to file affidavits regarding conservation and management of wetlands in Delhi.

(c) The Government of NCT of Delhi has nominated the Chief Executive Officer, Delhi Parks and Gardens Society, Department of Environment, Delhi as the nodal officer for coordinating all issues relating to water bodies in Delhi with the water body owning agencies like Delhi Development Authority, Forest Department, Delhi Jal Board, Public Works Department (PWD), Archeological Survey of India, concerned Municipal Corporations in Delhi, etc.